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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD

O.A.NO. 544/95.

Date of Order: 1-5-95.

Between:

1. Union of India, rep. by its
General Manager, S.E.Rly,
Garden Reach, Calcutta-43.
2. Divisional Railway Manager, S.E.Rly,
Visakhapatnam.
3. Divisional Personnel Officer,
S.E.Railway, Visakhapatnam.

... Applicants.

and

1. B.V.Koteswara Rao.
2. B.B.Bhaskara Rao.
3. N.V.Ramana.
4. V.Jagannadha Rao.
5. N.Janki Rao.
6. A.Lakshmana Rao.
7. R.Kamalamma.
(Khalasi Helpers, O/o Carriage Foreman, Carriage & Wagon
Shed, S.E.Rly. Visakhapatnam.
8. Authority under Payment of Wages Act, and
Asst. Commissioner of Labour, Visakhapatnam

... Respondents.

For the Applicants: Mr.N.R.Devraj, SC for Rlys.

For the Respondents: ---

CORAM:

THE HON'BLE MR.JUSTICE V.NEELADRI RAO : VICE-CHAIRMAN

THE HON'BLE MR.R.RANGARAJAN : MEMBER(ADMN)

The Tribunal made the following Order:-

Notice before admission. List it on 12-6-95.

Until further orders the impugned order is
suspended.

[Signature]
Deputy Registrar(J)CC

To

1. The General Manager, Union of India, S E.Rly, Garden Reach, Calcutta
2. The Divisional Railway Manager, S.E.Rly, -Visakhapatnam.
3. The Divisional Personnel Officer, S.E.Rly, Visakhapatnam.
4. B.V.Koteswar Rao,
5. B.B.Bhaskara Rao.
6. N.V.Ramana,
7. V.Jagannadha Rao.
8. N.Janki Rao.
9. A.Lakshmana Rao.
10. R.Kamalamma.
(Khalasi Helpers, O/o Carriage Foreman, Carriage & Wagon Shed,
Visakhapatnam).
11. Assistant Commissioner of Labour, Authority under
Payment of Wages Act, Visakhapatnam.
12. One copy to Mr.N.R.Devraj, SC for Rlys. CAT.Hyd.

TYPED BY

CHECKED BY

COMPARED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD.

THE HON'BLE MR. JUSTICE V. NEELADRI RAO
VICE- CHAIRMAN

AND

THE HON'BLE MR. R. RANGARAJAN: M(ADMN)

DATED - 1 - 5 1995.

ORDER/JUDGMENT.

M. A. / R. A. / C. A. No.

O. A. No.

ⁱⁿ
544/95

T. A. No.

(W. P.)

Admitted and Interim directions
issued.

Allowed.

list on 12/6/95
for admission

Disposed of with directions.

Dismissed.

Dismissed as withdrawn

Dismissed for default.

Ordered/Rejected.

No. order as to costs.

